

Post Partum Centres, Urban Family Welfare Centres and Urban Health Posts. Details of the amount allocated to these Centres during 1995-96 and 1996-97 are given in the attached statement.

Statement

	1995-96	1996-97
	(Rs. in lakhs)	
Minimum Need Programme	1293.00	1961.00
Rural Family Welfare Centres	925.00	925.00
Post Partum Centres	228.00	228.25
Urban Family Welfare Centres	16.00	15.00
Urban Health Posts	25.00	24.00

Cash Incentive for Family Planning Programme

11. SHRIMATI LAKSHMI PANABAKA: Will the PRIME MINISTER be pleased to state:

(a) whether Elabotharam village in A.P. had been selected for the incentive for successful implementation of the family planning programme by the Government;

(b) if so, the incentive awarded;

(c) whether incentive amount will be spent on the development of the village;

(d) if so, the other districts where family planning programmes have been fully implemented in A.P. State;

(e) whether Andhra Pradesh is the only State where a number of districts have been able to achieve the family planning targets; and

(f) if so, the incentives provided to the other villages/districts?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY): (a) Yes, Sir.

(b) Rs. 2.00 lakh.

(c) The award money is intended to be used only for developmental works in Elabotharam village.

(d) The Family Welfare Programme is implemented in the districts of Andhra Pradesh.

(e) and (f) The Family Welfare Programme has dispensed with setting of contraceptive method linked targets from April, 1996. Under the 'Community Award Scheme', 249 villages in as many districts of 14 States and Union Territories have been sanctioned Awards of Rs. 2.00 lakh each, for efforts in lowering Birth Rate, Infant Mortality Rate and Child Mortality Rate.

[Translation]

Hospitals/Dispensaries in Gujarat

12. SHRI CHHITUBHAI GAMIT: Will the PRIME MINISTER be pleased to state:

(a) whether any hospital/dispensary has been set up in Gujarat with the help of World Bank during the Eighth Plan; and

(b) if so, the location-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY): (a) and (b) No hospital/dispensary has been set up in Gujarat with World Bank assistance during the Eighth Plan. However under the IPP VII Project, which is being implemented with World Bank assistance, 578 sub-centres have been constructed in Gujarat during the 8th Plan period.

Poverty Line

13. SHRI ASHOK PRADHAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Uttar Pradesh Government has requested the Union Government for increasing the economic ceiling of Rs. 11850 (based on the year 1991) to Rs. 15000 for identifying the people living below poverty line;

(b) whether such requests has also been made by other State Governments also; and

(c) if so, the details thereof and the reaction of the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRIMATI RATNMALA D. SAVANOOR): (a) to (c) The Planning Commission has not received any specific request from the State Government of Uttar Pradesh to raise the economic ceiling to identify the people below the poverty line from Rs. 11850 to Rs. 15000. However, such a request has been received from the State Government of Maharashtra. The poverty lines are generally updated at the beginning of the Five Year Plan. The work on the Ninth Five Year Plan is in progress.

Heart Surgery

14. SHRI RAJESH RANJAN ALIAS PAPPU YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether there is no provision for free heart surgery for the poor and low income group heart patients in Government hospitals and a heavy amount is charged from them;

(b) if so, whether any effective steps are being taken by the Government to make arrangements for heart surgery at divisional (pramandal) level;